



**Central Administrative Tribunal
Principal Bench, New Delhi.**

**O.A. No.1758/2020
M.A. No.2277/2020**

New Delhi this the 10th day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A)

Shri Sukh Raj Ram
S/o. Sh. Garib Ram
R/o. Khoda Colony, Zila Ghaziabad
Sukar Bazar, Near Tiwari Medical Store
Ghaziabad, UP
Age : 59 years
Staff No. MZ-20735

...Applicant

(By Advocate : Mr. Vaibhav Kalra)

Versus

1. Union of India
Through its Secretary
M/o. Communications Sanchar Bhawan
Department of Telecom
New Delhi-110002.

2. The Chairman & Managing Director
Mahanagar Telephone Nigam Limited
5th Floor, Mahanagar Doorsanchar Sadan,
9, CGO Complex,
Lodhi Road, New Delhi – 110 003.

3. The Executive Director
Mahanagar Telephone Nigam Limited
K.L. Bhawan, Janpath,
New Delhi – 110 050

....Respondents

(By Advocate : Shri Mohd Faisal for respondents no. 2
& 3)

O R D E R (ORAL)

Hon'ble Shri A. K. Bishnoi, Member (A),

After arguing the case for some time, Shri Vaibhav Kalra learned counsel for applicant submits that he wants to withdraw the present O.A with the liberty to file a better O.A.

2. Request is accepted and this O.A is dismissed as withdrawn with the liberty to the applicant to file a fresh O.A.

(A. K. Bishnoi)
Member (A)

/cc/mbt/